

Annexure – 4 Name of the corporate debtor: South East U. P. Power Transmission Company Limited; Date of commencement of CIRP: July 16, 2020; List of creditors as on: February 10, 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee ²	Whether related party?					
1.	Axis Bank Limited	L65110GJ1993PLC020769	30-07-2020	1,02,19,18,484	98,53,00,000	98,53,00,000	Financial Creditor	98,53,00,000		3,66,18,484	Nil		Axis Bank has filed its claim in Form C in relation to bank guarantees given by Axis Bank on behalf of Isolux Corasan Power Concessions India Private Limited. It may be noted that the Axis Bank does not have any security interest on the assets of the Corporate Debtor and is therefore unsecured creditor qua Corporate Debtor.

² Security Interest as per form C filed by Axis Bank (attached as annexure 4A)

Annexure 4A

Axis Bank

A. For Bank Guarantee

1. Deed of Guarantee Dated July 19, 2011 by Isolux Corsan Power Concessions India Private Limited
2. Deed of Hypothecation of Current Assets (Stock & Book Debts) of Isolux Corsan Power Concessions India Private Limited Dated July 19, 2011